

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI THE 29TH FEB., 1980.

NOTIFICATION
INCOME TAX

No.3199(F.No.187/43/79-IT(AI): In exercise of the powers conferred by sub-section(1) of section 121 of the Income-tax Act, 1961 (43 of 1961) the Central Board of Direct Taxes hereby makes the following amendments to its notification No.679(F.No.187/2/74-IT(AI) dated 20th July, 1974, as amended from time to time.

Existing entries against serial No.8 and 8D shall be substituted by the following:-

S.No.	Commissioner of Income-tax	Head-Quarters	Jurisdiction
1.	2.	3.	4.
8.	Delhi-I	New Delhi.	1) Co.Cir.II, New Delhi. 2) Co.Cir.III, New Delhi. 3) Co.Cir.VII, New Delhi. 4) Co.Cir.X, New Delhi. 5) Co.Cir.XII, New Delhi. 6) Co.Cir.XIII, New Delhi. 7) Co.Cir.xiv, New Delhi. 8) Co.Cir.xv, New Delhi. 9) Special Circle-III, New Delhi. 10) Salary Circle, New Delhi. 11) Private Salary Circle, New Delhi. 12) Chartered Accountants' Circle Delhi dealing with the case of all persons (including in the cases of firms, partners thereof) carrying on business or profession as chartered Accountants under the Jurisdiction of Commissioners of Income-tax, Delhi-I, II, III, IV & V. 13) Co.Cir.xvi, New Delhi. 14) Co.Cir.xvii, New Delhi. 15) Co.Cir.xx, New Delhi. 16) Co.Cir.xxi, New Delhi. 17) Foreign Section, New Delhi.

contd....2/-

1.	2.	3.	4.
8D	Delhi-V	New Delhi.	1) District-I, New Delhi, 2) District-II, New Delhi. 3) District-III(19), (20), (21), (22), (23) & (27), New Delhi. 4) District-IV, New Delhi. 5) District-VII, New Delhi. 6) District-IX, New Delhi. 7) Refund Circle, New Delhi. 8) Doctors' Circle, Delhi dealing with the cases of all persons (including in the cases of firms, partners, thereof) carrying on business of profession as Medical practitioners of Allopathic Homeopathic, Unani, Ayurvedic or any other system of medicine) Radiologists & Pathologists under the jurisdiction of Commissioners of Income-tax Delhi-II, III, IV & V.

This notification shall take effect from 1-3-1980.

Sd/-
(B.M.SINGH)

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. All Commissioners of Income-tax.
2. Directors of Ins(IT)/(R&S)/(P&PR)/(Inv), New Delhi.
3. Director of O&M Services (Income-tax), 1st Floor, Awan-e-Ghalib, Nara Sundri Lane, New Delhi(5 copies).
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8. Shri M.B.Rao, Joint Secretary, Ministry of Law, Justice and Company Affairs(Department of Legal Affairs), New Delhi(5 copies).
9. The Chief Controller of Accounts, Central Board of Direct Taxes, H-Block, Vikas Bhawan, New Delhi.

Sd/-
(B.M.SINGH)

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES

AUTHORISED FOR ISSUE

V.K. Bhatia
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ASSTT. DIRECTOR OF INSPECTION
(RS&P)

No. CC/ITAI/3000/954/RSP/80

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